## OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

## ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in supersession of all earlier orders, the Purchase Committee of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers:-

S.No.	Name of Judicial Officer	Designation
1.	Sh. Ajay Gulati-II ASJ (SC-POCSO)-02/NE	Chairman
2	Sh. Aashish Gupta, DJ-01/NE	Member
3.	Ms. Shruti Chaudhary, JSCC/ASCJ/GJ/NE	Member
4.	Sh. Rinku Jain, ACJ/CCJ/ARC/NE	Member
5.	Sh. Sukhjeet Singh, MM-03/NE	Member
6.	AAO/DDO/NE	Member (to assist the Purchase Committee)

In the absence of Chairman, the senior most Officer will Chair the meeting of the Committee.

Minutes of the meeting is to be roorded by the Sr. PA/PA attached with the Chairperson/Member of the concerned Committee.

Further, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court period, New Delhi, shall be done only through the undersigned.

(SARITA BIRBAL) Principal District & Sessions Judge, North-East District,

Karkardooma Courts, Delhi.

/Comm./Judl./N-E/KKD/Delhi/2024 Copy forwarded for information and necessary action to :-

Dated : \_\_\_\_\_ 16 MAY 2024

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.

3. All the Judicial Officers posted in this district.

4. Judicial Officers concerned.

5. The A.O. (Judl.) Admin. Branch, Purchase Cell, General Branch & Care Taking Branch, North-East District, Karkardooma Courts, Delhi.

6. PRO/APRO, THC/KKD Courts, Delhi.

7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

8. R & I Branch, North-East District, KKD Courts, Delhi to upload the same on LAYERS.

8. P.S/Reader to the undersigned.

Principal District & Sessions Judge,

North-East District.

Karkardooma Courts, Delhi.